

**ANNUAL REPORT OF HEAVY ELECTRICALS (INDIA) LTD. AND REVIEW BY GOVERNMENT ON WORKING THEREOF ORDER UNDER ESSENTIAL COMMODITIES ACT**

**The Minister of Industry (Shri D. Sanjivayya):** I beg to lay on the Table a copy of the following papers:—

- (1) (i) Annual Report of the Heavy Electricals (India) Limited, Bhopal for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company.

[Placed in Library, See No. LT-5896/66.]

- (2) The Order published in the Goa, Daman and Diu Government Gazette dated the 6th January, 1966, rescinding the Goa, Daman and Diu Cement Control Order, 1965, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library, see No. LT-5897/66.]

**Shri S. M. Banerjee:** I want to make a submission on item 3 of the Order Paper. The hon. Minister of Labour and Employment has laid on the Table a copy of the Government Resolution regarding the setting up of a Central Wage Board for the leather and leather goods industry. I want to know whether it will also cover the small tanneries or only the leather and leather goods industry.

**Shri Jagivan Ram:** It will cover tanneries also.

**Mr. Speaker:** If any hon. Member wants to ask something about any statement that is going to be made and is included in the order paper, he must give it in writing in advance so that the Minister might come prepared.

**Shri S. M. Banerjee:** I will give it in writing at 10 O'clock on the day.

**ANNUAL REPORT OF KHADI AND VILLAGE INDUSTRIES COMMISSION**

**The Minister of Commerce (Shri Manubhai Shah):** I beg to lay on the Table a copy of the Annual Report of the Khadi and Village Industries Commission. Bombay, for the year 1964-65 under sub-section (3) of section 24 of the Khadi and Village Industries Commission Act, 1956. [Placed in Library, see No. LT-5898/66.]

**STATEMENT OF CASES IN WHICH LOWEST TENDERS WERE NOT ACCEPTED BY INDIA SUPPLY MISSIONS**

**The Minister of Supply, Technical Development and Social Welfare (Shri Raghuramaiah):** I beg to lay on the Table a statement showing cases in which the lowest tenders have not been accepted by the India Supply Mission, London, and the India Supply Mission, Washington, during the half-year ending the 31st December 1965. [Placed in Library, see No. LT-5899/66.]

**ANNUAL REPORT OF COFFEE BOARD; AUDITED REPORT AND STATEMENT OF ACCOUNTS OF RUBBER BOARD**

**The Deputy Minister in the Ministry of Commerce (Shri Qureshi):** I beg to lay on the Table a copy each of the following papers:

- (1) Annual Report of the Coffee Board for the year 1964-65 [Placed in Library, see No. L9-5900/65.]
- (2) Audit Report and Statement of Accounts of the Rubber Board for the year 1964-65 [Placed in Library, see No. LT-5901/66.]

12.32 hrs.

**MESSAGE FROM RAJYA SABHA**

**Secretary:** Sir, I have to report the following message received from the Secretary of Rajya Sabha:

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return